

Right to Information Act, 2005

The Government of India has enacted the Right to Information Act, 2005 (<http://www.persmin.nic.in/>) which has come into effect from October 12, 2005. The Right to Information under this Act is meant to give to the citizens of India access to information under control of public authorities to promote transparency and accountability in these organisations. The Act, under Sections 8 and 9, provides for certain categories of information to be exempt from disclosure. The Act also provides for appointment of a Chief Public Information Officer to deal with requests for information.

RBI's Obligation under the Act

The Reserve Bank of India is a public authority as defined in the Right to Information Act, 2005. As such, the Reserve Bank of India is obliged to provide information to members of public.

Section 4(1)(b) of the Right to Information Act, 2005

Section 4(1)(b)	Information to be published under the Act
(i)	The particulars of the organisation, functions and duties
(ii)	The powers and duties of its officers and employees
(iii)	The procedure followed in the decision making process, including channels of supervision and accountability
(iv)	Norms set by the Bank for the discharge of its functions
(v)	Rules, regulations, instructions, manuals and records, held by the Bank or under its control or used by its employees for discharging its functions
(vi)	Statement of Categories of Documents that are held by the Reserve Bank or under its Control
(vii)	Particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof
(viii)	List of Boards, Councils, Committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public
(ix)	A directory of its officers and employees
(x)	Monthly remuneration received by its officers and employees, including the system of compensation as provided in its regulations
(xi)	The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made
(xii)	Not applicable

(xiii)	Particulars of recipients of concessions, permits or authorisations granted
(xiv)	Details in respect of the information, available to or held by it, reduced in an electronic form
(xv)	The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use
(xvi)	Names, designations and other particulars of Public Information Officers
(xvii)	Other Information

Library Access

The working hours of RBI library at the central office are 9.45 am to 5.45 pm. Though it mainly caters to the RBI staff, it is also open to academics, students and researchers.

Seeking Information from RBI

The Reserve Bank of India has an established communication policy. Under this, the Reserve Bank of India regularly releases information and data on Indian economy, banking and finance. It releases the information and data at regular periodicity – daily, weekly, monthly, quarterly, six monthly and annually. In addition, it also releases information, as and when required, through occasional publications, such as, studies and reports.

The Reserve Bank also places in public domain its instructions relating to banking, finance, foreign exchange and other related subjects. Further, the Reserve Bank also disseminates information, especially of general interest, through daily press releases.

The information and data routinely released by the Reserve Bank are available on its website (www.rbi.org.in)

The details of information that is already available from the Reserve Bank of India are:

Monetary Policy Statements and Monetary Policy Reports

- i) The Monetary Policy Committee (MPC) constituted by the Central Government under Section 45ZB of the Reserve Bank of India Act, 1934 determines the Policy Rate required to achieve the inflation target. The MPC meets every two months. The resolutions adopted by the MPC in its meetings are published after conclusion of the meetings as per Section 45ZK of the RBI Act, 1934. The minutes of the meetings are released on the fourteenth day after the resolutions are published as per Section 45ZL of the RBI Act, 1934.
- ii) A Statement of Developmental and Regulatory Policies is also published on the same day, the resolution of the MPC is released.
- iii) Once in every six-months, a document titled Monetary Policy Report (MPR) is published by the Reserve Bank under Section 45ZM of the RBI Act, 1934.

The above periodical documents are available on the RBI website at <https://www.rbi.org.in/scripts/Annualpolicy.aspx>

Annual Publications

Annual Report

The annual report of the Reserve Bank is the most important document released every year in late August. It is the statement of the Board of Directors on the state of the economy, the working of the Reserve Bank and on the balance sheet of the Reserve Bank. It also presents an assessment and prospects of the Indian economy.

The annual report is a statutory document relating to the financial year of the Reserve Bank (July to June) and is released in August.

Annual Report of Ombudsman Schemes

An Annual Report on the functioning of the Ombudsman Schemes is published every year by the Reserve Bank elucidating the status of complaints received against the RBI regulated entities (REs) at the Offices of the RBI Ombudsman (ORBIOs) and various other developments in the field of consumer education and protection during the year.

Report on Trend and Progress of Banking in India

This is also a statutory publication produced by the central bank. Presented annually, this document is a review of the policies for and performance of the financial sector for the preceding year. The publication, covering period from April to March, is generally released around November/December.

Report on Currency and Finance

This annual document is presented by the staff of the central bank. Since 1998-99 the Report dwells on a particular theme and presents a detailed economic analysis of the issues related to the theme. While the focus of the Report is on the policy approach, issues and challenges relevant to India, the various Chapters present these developments against the recent theoretical developments and the accumulated cross-country empirical evidence. Since the publication is released around December, it also serves the purpose of presenting a mid-year review of the economy.

Handbook of Statistics on the Indian Economy

This publication is a major initiative by the Reserve Bank aimed at improving data dissemination by providing a useful storehouse of statistical information at one place. The publication provides time-series data (annual/quarterly/monthly/fortnightly/daily) pertaining to a broad spectrum of economic variables, including data on national income, output, prices, money, banking, financial markets, public finance, trade and balance of payments. The publication is also available in a hard copy as well as a CD-ROM format.

Database on Indian Economy

Also available on the RBI website is a database on Indian Economy which gives time series data on a wide range of subjects relating to India's economy, banking and finance. This site also allows the visitor to cull out the data and use it for research.

State Finances

A Study of State Budgets, this publication provides a comprehensive analytical assessment of the finances of the State Governments. Consolidated data of all State Governments are analysed in addition to State-wise analysis to draw policy implications.

Statistical Tables relating to Banks in India

This annual publication contains comprehensive data relating to the commercial banking sector. It covers balance sheet information as well as performance indicators of each commercial bank in India including those registered abroad. The data are presented bank group-wise and state-wise.

Basic Statistical Return (BSR)- 1- Credit by Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) – Annual

Compile annual information on type of account, organisation, occupation /activity and category of the borrower, district, and population group of the place of utilisation of credit, rate of interest, credit limit and outstanding credit amount, based on the credit data received from all SCBs including RRBs.

Basic Statistical Return (BSR)- 2- Deposits with Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) – Annual

Collect, compile, analyse and disseminate data on type of deposits, maturity pattern of term deposits, ownership pattern of deposits as well as number of employees based on branch-wise deposits data received from all SCBs including RRBs on annual basis.

Spatial Distribution Of Deposits And Credit with Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) - Annual

In order to reduce reporting burden of banks, the quarterly publication (viz. Quarterly Statistics on Deposits and Credit of Scheduled Commercial Banks) based on BSR-7 return has been discontinued since March 2023 round. However, such information has been supplemented from annual BSR-1 and BSR-2 returns and presented in the tabular form under captioned title i.e. "*Spatial Distribution Of Deposits And Credit (Annual)*"

These tables provide data on deposits and credit of scheduled commercial banks (including Regional Rural Banks (RRBs)) for end-March and presented in accordance with centre, state, population group, and bank group.

Quarterly Publications

Basic Statistical Return (BSR)- 1- Credit by Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

Compile quarterly information on type of account, organisation, occupation /activity and category of the borrower, district, and population group of the place of utilisation of credit, rate of interest, credit limit and outstanding credit amount, based on the credit data received from all SCBs excluding RRBs.

Basic Statistical Return (BSR)- 2- Deposits with Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

Collect, compile, analyse and disseminate data on type of deposits, maturity pattern of term deposits, ownership pattern of deposits as well as number of employees based on branch-wise deposits data received from all SCBs excluding RRBs on quarterly basis.

Spatial Distribution Of Deposits And Credit with Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

In order to reduce reporting burden of banks, the quarterly publication (viz. Quarterly Statistics on Deposits and Credit of Scheduled Commercial Banks) based on BSR-7 return has been discontinued since March 2023 round. However, such information has been supplemented from quarterly BSR-1 and BSR-2 returns and presented in the tabular form under captioned title i.e. *“Spatial Distribution Of Deposits And Credit (Quarterly)”*

These tables provide data on deposits and credit of scheduled commercial banks (excluding Regional Rural Banks (RRBs)) for each quarter ending in March, June, September, and December and presented in accordance with centre, state, population group, and bank group.

Monthly Publications

RBI Bulletin

This is a monthly publication released in the first week of every month. The Bulletin publishes analytical articles based on data collected by the Reserve Bank often specifically for the purpose. It carries speeches of the Governor, Deputy Governors and Executive Directors. The speeches are useful in improving the understanding of the central bank's policies. Other useful inclusions in the Bulletin are important press releases and circulars issued by different departments of the Reserve Bank and data relating to economy, finance and banking. Often, significant reports released by the Reserve Bank including the Annual Report and the Report on Trend and Progress of Banking in India are issued as supplements to this monthly publication.

Monetary and Credit Information Review

This is a monthly four-page periodical aimed at operational level bankers. The periodical summarises important circulars issued by the central bank during the month. It is published between 1st and 5th of every month.

Weekly Publications

Weekly Statistical Supplement to the RBI Bulletin

This publication presents the weekly balance sheet of the Reserve Bank and other developments relating to financial, commodity and bullion markets. This is published on every Friday at 5 pm.

Daily

Press Releases

The Reserve Bank releases through its daily press releases data on money market operations and reference rates for four major currencies, namely, the US Dollar, Euro, Pound Sterling and the Japanese Yen. The press releases are also issued on other issues that may be of general public interest such as important banking regulations, new currency notes, rejection or cancellation of certificate of registration of non-banking finance companies, status of urban cooperative banks, etc.

Occasional Publications

Occasional Papers

This is published once in four months and carries research papers presented by the professional staff of the Reserve Bank. The publication reflects the views of the authors. The Occasional Papers are being published thrice a year from 1999 onwards.

DRG Studies

These are research studies conducted by external experts in India in collaboration with the internal staff members of the Reserve Bank. The Development Research Group is a forum that institutionalises participation of external expertise in in-house research.

Reports

Besides these, the Reserve Bank also publishes reports of committees set up by it for feedback and for wider dissemination of information.

Brochures

The Reserve Bank brings out occasional booklets to familiarise the general public about the facilities available to them mainly in the area of foreign exchange.

Lectures

The Reserve Bank of India has instituted three annual lectures. Two of these commemorate past Governors of the Reserve Bank and one a noted monetary economist.

RBI Website

The Reserve Bank maintains an active website (URL: <https://www.rbi.org.in>). All the information released by the Reserve Bank is also simultaneously made available on the website in pdf and Word formats. The data are provided in excel format. The site is updated several times a day.

In keeping with its objective of bringing in greater transparency in its decision making process, the Reserve Bank is committed to releasing more and more information in public domain.

Disclosure Policy

Disclosure Log

The Reserve Bank of India also places all the information it releases in response to the requests received under the Right to information Act, 2005 on its website, if, in its view, the information could be of general public interest. Such information is furnished in this disclosure log.

Your suggestions

If you feel that the Reserve Bank of India should release any information in addition to what it already releases, please send us your suggestions by [email](#). If, however, you need any specific information on an ad hoc basis, you may make an application under the Right to information Act, 2005. It needs to be emphasised that **this mechanism is only meant for seeking information and NOT for making complaints. The Reserve Bank of India has a separate mechanism for redressal of complaints against banks and its own departments.**

Complaints against Services Provided by RBI Regulated Entities (REs)

The Reserve Bank of India has provided for a separate channel for lodging complaints against 'deficiency in services'* rendered by a Regulated Entity (RE).

For complaints against a specific RE, the complainant may first lodge a written complaint with the RE. If the complaint is rejected wholly or partly by the RE, or the complainant is not satisfied with the RE's response; or, the complainant had not received any reply within 30 days after the RE received the complaint, the complainant can lodge the complaint against the RE online on the Reserve Bank's Complaint Management System (CMS) portal <https://cms.rbi.org.in> or send in physical mode to the 'Centralised Receipt and Processing Centre' (CRPC) set up at RBI, 4th Floor, Sector 17, Chandigarh - 160017. The complaints received are handled by the Offices of the RBI Ombudsman as provided under the [Reserve Bank – Integrated Ombudsman Scheme \(RB-IOS\), 2021](#). Complaints against the REs which do not fall within the purview of the RB-IOS are handled by the Consumer Education and Protection Cells (CEPCs) of RBI.

You may visit the following links for more information:

- i. [The Reserve Bank – Integrated Ombudsman Scheme \(RB-IOS\), 2021](#),
- ii. [Addresses of RBI Ombudsman](#)
- iii. [Address and contact details of CEP Cells](#)

Further, a Contact Centre with Toll-Free number - 14448 has also been operationalized to guide / educate consumers on grievance redressal process at RBI and the process of lodging complaint, as well as guide the complainants regarding the status of their complaints already lodged with RBIOs / CEPCs. The Contact Centre is available between 8:00 a.m. to 10:00 p.m. (weekdays except National Holidays) for English, Hindi and in ten Regional Languages (Assamese, Bengali, Gujarati, Kannada, Marathi, Malayalam, Odia, Punjabi, Telugu and Tamil).

**"Deficiency in service" means a shortcoming or an inadequacy in any financial service, which the Regulated Entity is required to provide statutorily or otherwise, which may or may not result in financial loss or damage to the customer.

Complaints against RBI Services

Any person who has a grievance against any department of the Reserve Bank may lodge his / her complaint at crpc@rbi.org.in. The complaint should contain the name and address of the complainant, the department against which the complaint is being made, and facts of the case supported by documents, if any.

Making an Application under the Right to Information Act, 2005

Citizens of India will have to make the request for information in writing, clearly specifying the information sought under the Right to Information Act, 2005. The application for request should give the contact details (postal address, telephone number, fax number, email address) so that the applicants can be contacted for clarifications or the information. Since as per the Act, information can be furnished only to citizens of India, you will have to give your citizen status as well. **Citizen can also lodge request through online portal by accessing the link <https://rtionline.gov.in/> where the RTI fees can be paid online and the requester gets the registration number upon submission of the request and can track the application.**

How do I send my application?

As per the Right to Information act 2005 and the Right to Information rules 2012 **prescribed by the Government of India:** a request for obtaining information under Section 6(1) of RIA needs to be accompanied by an application fee of Rs.10 by way of cash against proper receipt or by DD or bankers' cheque payable to the Accounts Officer of the public authority.

You could send your request by post accompanied by the application fee of Rs.10/- payable by demand draft or bankers' cheque or Indian Postal Order **favouring Reserve Bank of India**. The fee can also be paid in cash along with the application. **Citizens can also submit request through online portal by accessing the link <https://rtionline.gov.in/> where the RTI fees can be paid online and upon submission of the request the requester gets the registration number and can track the application.**

Where do I send my request?

The details of the Nodal CPIO in the Reserve Bank of India are as under:

Ms. Namrata Shukla
Central Public Information Officer/General Manager
Human Resources Management Department
Reserve Bank of India, Central Office
Central Office Building (21st Floor)
Shahid Bhagat Singh Marg, Fort
Mumbai-400001
Telephone No. 022-22610352

You can send your request by post/hand delivery along with the requisite RTI application fee in a valid mode of payment to the Central Public Information Officer (Nodal CPIO), Reserve Bank of India, RIA Division, Central Office Building, 21st Floor, Shahid Bhagat Singh Marg, Mumbai – 400 001 or to any of the addresses given below. Citizens can also lodge request through online portal by accessing the link <https://rtionline.gov.in/> where the RTI fees can be paid online and upon

submission of the request the requester gets the registration number and can track the application.

CPIO, Alternate CPIO and Appellate Authority

With effect from November 16, 2009, the furnishing of information under RTI Act in the Reserve Bank of India is done in a decentralised manner with Chief General Managers/ Advisers/General Managers–in–charges of our various Central Office Departments designated as Central Public Information Officers (CPIOs) and in their absence, the other Chief General Managers/General Managers of the departments would be designated as CPIOs. The Executive Director has been designated as the Appellate Authority.

Lists of CPIOs

- **CPIOs and Brief Description of Departments**
- **RBI Ombudsman designated as CPIOs and their Addresses**
- **CRPC-in-Charge designated as CPIO and Address**
- **CAPIOs (Nodal Officers) at different Regional Offices**
- **CAPIOs (Nodal Officers) at different Departments**

List of CPIOs Addresses and Brief Description of the Departments

Name and Address of the Department	Brief Description of the Function/Area of Work	Name and Designation of CPIO	Email id
Consumer Education and Protection Department Reserve Bank of India Central Office 1 st Floor, Amar Building Sir P.M. Road Mumbai – 400 001 Contact No: 022-22630483	i. Framing policy guidelines on consumer protection and grievance redress for the customers of RBI regulated entities (REs); ii. Administering the Reserve Bank – Integrated Ombudsman Scheme (RB-IOS), 2021; iii. Overseeing the functioning of the Offices of RBI Ombudsman (ORBIOs), Consumer Education and Protection Cells (CEPCs) across the country, Centralised Receipt and Processing Centre (CRPC) and the Contact Centre (14448); iv. Secretariat to the Appellate Authority (AA) under RB-IOS, 2021; v. Handling complaints regarding deficiencies in customer service in banks, received in RBI through the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal of Government of India (GoI); vi. Liaising with banks, NBFCs and Payments System Providers, Indian Banks' Association, ORBIOs and the regulatory departments of RBI on matters relating to customer service and grievance redress; vii. Creating consumer awareness and disseminating information relating to customer service, grievance redress by	Shri Manoj Kumar, General Manager	cpiocepd@rbi.org.in

	REs and RBI as well as the safeguards against cyber crime/frauds.		
Department of Regulation Reserve Bank of India Central Office 12 th Floor, Central Office Building Shahid Bhagat Singh Road, Mumbai – 400 001 Contact No: 022-22820736	Regulation of Commercial Banks, Cooperative Banks, NBFCs (including HFCs)	Dr. Deepak Chikhale, General Manager	cpiodor@rbi.org.in
Department of Supervision Reserve Bank of India Central Office Centre 1, World Trade Centre Mumbai – 400 005 Contact No: 022-22173643	Supervision of scheduled commercial banks and financial institutions in terms of the provisions of BR Act 1949 and RBI Act 1934, approval for appointment of statutory auditors in scheduled commercial banks, and monitoring of frauds in banks and NBFCs.	Smt. Nengneikim Guite, General Manager	cpiodos@rbi.org.in
Department of Communication Reserve Bank of India Central Office 9 th Floor, Central Office Building Shahid Bhagat Singh Road, Mumbai – 400 001 Contact No: 022-22610835	Dissemination of information and developing material for financial literacy/education	Smt. Shweta Sharma, General Manager	cpiodoc@rbi.org.in
Department of Currency Management Reserve Bank of India Central Office 4 th Floor, Amar Building Sir P.M.Road Mumbai – 400 001 Contact No: 022-22610900	Note and coin issue and currency management	Shri Sanjeev Prakash, Chief General Manager-in-Charge Smt. Suman Nath, Chief General Manager	cpiodcm@rbi.org.in
Department of Economic and Policy Research Reserve Bank of India, Department of Economic Policy & Research, 7 th Floor Central Office Building, Fort, Mumbai 400 001 Contact No: 022-22610761 Fax No: 022-22630061	Studies and analyses the basic issues and problems (both domestic and international) affecting the Indian economy	Smt. Rekha Misra Adviser-in-Charge	cpiodepr@rbi.org.in
Corporate Strategy and Budget Department Reserve Bank of India Central Office 2 nd Floor, Main Building Shahid Bhagat Singh Road	Monitoring implementation of the Bank's medium-term strategy framework; formulation of annual budget of the Bank and enforcement of budgetary discipline; administration of Bank's Expenditure Rules; administration and management	Dr. Singala Subbaiah, Chief General Manager	cpiocsbd@rbi.org.in

Mumbai – 400 001 Contact No: 022-22610515	of staff superannuation / PF / welfare funds; policy and coordination work relating to business continuity management (BCM) framework of the Bank; being the nodal department for external institutes funded by the Bank.		
Department of External Investments and Operations Reserve Bank of India Central Office 22 nd Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22631045	Management and investment of foreign exchange reserves of the Reserve Bank of India	Shri Sundar Murthi, Chief General Manager-in-Charge	cpiodeio@rbi.org.in
Department of Government and Bank Accounts Reserve Bank of India Central Office 4 th Floor, Byculla Office Building Opp. Mumbai Central Station Byculla, Mumbai – 400 008 Contact No: 022-23001670	Bankers to the banks and governments and accounting for public debt of central and state governments. It is also responsible for maintenance of the Reserve Bank's internal accounts and compilation of its weekly statement of affairs and annual balance sheets	Ms. Sangeeta Lalwani, Chief General Manager-in-Charge	cpiodgba@rbi.org.in
Department of Information Technology Reserve Bank of India, 14 th Floor, Central Office Building, Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22624851, 022-22610416 Fax-022-022691557	Procurement and Maintenance of Computer Systems and Network Systems for use in RBI. Designing, developing and operationalising major IT projects in RBI.	Smt. Sonal Surendra Patel, General Manager Shri L. Hangmuanthang, Deputy General Manager	cpiodit@rbi.org.in
Department of Payment and Settlement Systems Reserve Bank of India Central Office 14 th Floor, Central Office Building Shahid Bhagat Singh Marg Mumbai – 400 001 Contact No: 022-22610381	Regulation and oversight on the Payment and Settlement Systems which encompass the cheque based clearing systems managed by the Reserve Bank and other commercial banks, Electronic Clearing Service (ECS), Electronic Funds Transfer (EFT) System, the inter-institutional Government Securities clearing, NEFT (National Electronic Funds Transfer), Card Payments, Mobile Payments and Authorisation of applications for setting up Payment Systems	Shri Sudhanshu Prasad, Chief General Manager	cpiodpss@rbi.org.in
Department of Statistics and Information Management Reserve Bank of India Central Office C-8/9,	Collection, processing and dissemination of data on banking, corporate and external sectors	Dr. Ajit Ratnakar Joshi, Principal Adviser	cpiodsim@rbi.org.in

<p>Bandra- Kurla Complex Bandra (E), Mumbai – 400 051 Contact No: +91-22- 26571253</p>			
<p>Financial Markets Operation Department Reserve Bank of India 1st Floor, Main Building, Shahid Bhagat Singh Road, Mumbai – 400 001 Contact No: 022- 22630355</p>	<p>Forex market operations in the onshore/offshore OTC and Exchange Traded Currency Derivatives (ETCD) segments. Liquidity Adjustment Facility (LAF) operations (Repo, Reverse repo, Marginal Standing Facility) including Open Market Operations (Outright sale/purchase of gilts) under the extant liquidity management framework. Special Market Operations (SMO) for specific purposes. Computation of 6-currency Nominal Effective Exchange Rate (NEER) and Real Effective Exchange Rate (REER). Issuance and buyback of dated securities under Market Stabilisation Scheme (MSS). Estimation of liquidity requirement in the banking system. Providing secretarial assistance to the Financial Markets Committee (FMC) of the Reserve Bank. Coordinating meetings of Early Warning Group (EWG) comprising financial sector regulators and Ministry of Finance.</p>	<p>Shri Kirankumar Tati, General Manager</p>	<p>cpiofmod@rbi.org.in</p>
<p>Financial Markets Regulation Department Reserve Bank of India Central Office 9th floor, Central Office Building Shahid Bhagat Singh Road, Fort Mumbai – 400 001 Contact No: (022) 22676743</p>	<p>Regulation and development of the money, government securities, interest rate, foreign exchange markets and related derivative markets; Regulation and supervision of financial benchmarks for interest rates and foreign exchange markets; Development work related to financial market infrastructure for the money, government securities, interest rate, foreign exchange markets and related derivative markets, including trade repository for over-the-counter (OTC) derivative transactions; Oversight / surveillance of the money, government securities, interest rate, foreign exchange markets and related derivative markets; and. Secretarial support to the Technical Advisory Committee on Money, Government Securities and Foreign Exchange Markets and RBI-SEBI Technical Committee on Interest Rate and Currency Futures.</p>	<p>Ms. Dimple Bhandia, Chief General Manager</p>	<p>cpiofmrdrbi.org.in</p>
<p>Foreign Exchange Department Reserve Bank of India Central Office 11th Floor, Central Office Building</p>	<p>Facilitating both residents and non-residents to undertake foreign exchange transactions within the provisions of the Foreign Exchange Management Act, 1999 and Notifications, Regulations, Rules,</p>	<p>Dr. Aditya Gaiha, Chief General Manager-in-Charge Shri Senthil Kumar N,</p>	<p>cpiofed@rbi.org.in</p>

Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022 – 22610628	Orders, etc made there under	General Manager Ms. Latha Radhakrishnan, General Manager	
Financial Stability Department Reserve Bank of India Central Office 3 rd Floor, Amar Building Sir P.M.Road Mumbai – 400 001 Contact No: 022-22706475	Conduct of macroprudential surveillance of the financial system on an ongoing basis. Conduct of systemic stress tests, including macro stress tests to assess resilience of the financial system. Preparation and publication of Financial Stability Reports (FSRs) twice a year. Provide secretarial support to the Sub-Committee of the “Financial Stability and Development Council (FSDC)”.	Smt. Kaya Tripathi, Chief General Manager	cpiofsd@rbi.org.in
Human Resource Management Department Reserve Bank of India Central Office 21 st Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22642678	General administration including recruitment, posting, confirmation, promotion and transfer of employees/officers, matters relating to vigilance, discipline and security of Bank's premises. Developmental aspects of human resources in the Reserve Bank.	Smt. Vandana Khare, Chief General Manager-in-Charge Shri Sadagoban Mugunthan, General Manager Ms Namrata Shukla, General Manager	cpiorbi@rbi.org.in
Inspection Department Reserve Bank of India Central Office C7- 8 th Floor, Bandra- Kurla Complex Mumbai-400 051 Contact No: 022 26572308	Carries out inspections to examine, evaluate and report on the adequacy and reliability of existing systems and follow-up by offices of the Bank.	Shri Gautam Prasad Borah, Principal Chief General Manager	cpioinsp@rbi.org.in
Internal Debt Management Department Reserve Bank of India Central Office 23 rd Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22705122	(i) Floatation of Central/State Government Loans – preparation of calendar for issuances of Government of India dated securities and Treasury Bills, conduct of market borrowings; (ii) Fixing of limits on Ways and Means advances (WMA) for both Central and State Governments and monitoring the use of these limits on a daily basis; (iii) Authorisation, regulation of the Primary Dealer system; (iv) Market development activities such as introduction of new instruments, widening of investor base and development of secondary market for Government Securities; (v) Facilitating State Governments' investment of their surplus cash balances in Treasury Bills and dated securities under various funds.	Shri Rakesh Tripathy, Chief General Manager	cpioidmd@rbi.org.in
Legal Department Reserve Bank of India Central Office Centre 1,	Tender legal advice on various matters referred by the operational departments /offices/ associates of the Reserve Bank	Shri Unnikrishnan A, Principal Legal Adviser	ldcpio@rbi.org.in

World Trade Centre Mumbai – 400 005 Contact No: 022-22153480			
Monetary Policy Department Reserve Bank of India Central Office 24 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai-400 001 Contact No: 022-22610431	Formulation, monitoring and implementation of monetary policy.	Dr. (Smt.) Praggya Das, Adviser-in-Charge	cpiompd@rbi.org.in
Premises Department Reserve Bank of India Central Office 5 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22703072	Construction and maintenance of premises of the Bank	Smt. K Nikhila, Chief General Manager-in-Charge	cpiorpremi@rbi.org.in
Rajbhasha Vibhag Reserve Bank of India Central Office C – 9, 8 th Floor, Bandra Kurla Complex, Mumbai – 400 051 Contact No: 22-26572801	Oversees implementation of Official Language Policy and other developmental activities for promotion of Hindi in the Bank	Shri Arvind Kumar Chaturvedi, General Manager	cpiorajbhashaco@rbi.org.in
Reserve Bank of India Services Board Reserve Bank of India Central Office Byculla Office Building Opp. Mumbai Central Station Mumbai – 400 008 Contact No: 022-23072666	Work relating to recruitment of officers and promotion	Dr. Anil Kumar Yadav, General Manager	cpiorbsb@rbi.org.in
Financial Inclusion and Development Department Reserve Bank of India Central Office 10 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-22610586, 022-22610923	Policy formulation relating to rural credit and priority sector lending; Monitoring the performance of commercial banks in priority sector lending & under Central Government-sponsored poverty alleviation programmes; Implementation and monitoring of Lead Bank Scheme; Regulatory functions over Regional Rural Banks and State/ Central Cooperative Banks; Promoting Financial Inclusion.	Shri R. Giridharan, Chief General Manager Dr. Shailaja Singh General Manager	cpiofidd@rbi.org.in
Secretary's Department Reserve Bank of India Central Office 16 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-	The Secretary's Department primarily deals with the governance matters related to the Central Board, its Committees and sub-Committees and ensures compliance with the statutory provisions and related rules and regulations. The Department acts as the Secretariat to the Central Board.	Shri Yarasi Jayakumar, Chief General Manager and Secretary	cpiosd@rbi.org.in

22704191	The Chief General Manager of the Department functions as the Secretary to the Central Board.		
Enforcement Department Reserve Bank of India Mezzanine Floor Main Building Fort, Mumbai - 400 001 Contact No: (022) 22615392	Enforcement Department is created within the Reserve Bank with effect from April 3, 2017 with a view to separate the function of identification of contravention of respective statutes/guidelines and directives by the regulated entities from imposition of punitive action and to make this process endogenous, formal and structured. The core function of the department is to enforce regulations with the objective of ensuring financial system stability and promoting public interest and consumer protection. The department will, inter alia, (i) develop a sound policy framework for enforcement consistent with international best practices; (ii) identify actionable violations on the basis of inspections /supervisory reports and market intelligence reports received/generated by it, conduct further investigations/verifications, if required, on the actionable violations thus identified and enforce them in an objective, consistent and non-partisan manner; (iii) deal with the complaints referred to it by the Bank's top management for possible enforcement action, and (iv) act as a secretariat to the Executive Directors' Committee constituted for adjudication.	Smt. Jayanti Mohapatra, Chief General Manager	cpioefd @rbi.org.in
International Department 8 th Floor, Central Office Building Shahid Bhagat Singh Marg, Mumbai – 1 Contact No: 022- 22630816	The Reserve Bank's relations with international institutions/country groupings, such as, International Monetary Fund (IMF), Bank for International Settlements (BIS), Financial Stability Board (FSB), G20, Brazil, Russia, India, China and South Africa (BRICS), South Asian Association for Regional Cooperation Finance (SAARCFINANCE), Committee on Payments and Market Infrastructures (CPMI), Committee on the Global Financial System (CGFS), World Bank, World Trade Organization(WTO), Asian Development Bank (ADB), etc. Framing the Reserve Bank's views on issues of policy relevance in international economic cooperation, including those on regulatory issues and central bank currency swaps, etc. The Reserve Bank's initiatives at capacity building for officials of other central banks and managing exposure visits for delegates	Shri Gopal Prasad, Director Dr. Arindam Sarkar, Deputy General Manager	cpiointd @rbi.org.in

	of foreign institutions/market participants/universities, etc. Preparing research notes on current issues in international economic cooperation.		
Risk Monitoring Department Reserve Bank of India Central Office Amar Building, 3 rd Floor Sir P.M. Road Fort Mumbai – 400 001 Contact No: 022-22618411	The Risk Monitoring Department (RMD) has been constituted for implementation of Enterprise-wide Risk Management System in the Reserve Bank. The department has three divisions looking after operational risks, financial risks, and IT and cyber risks. For effective identification, assessment and monitoring of risks uniformly throughout the Reserve Bank, RMD has been mandated: <ul style="list-style-type: none"> • To prepare a broad risk monitoring framework and to formulate and to periodically review the Reserve Bank's policies/ methodologies/ matrices and to interact with functional units to ensure that all significant risks are identified. • To aggregate, monitor and periodically report the risks reported by functional units to the Risk Monitoring Committee (RMC) and Audit and Risk Management Sub-Committee (ARMS). • To assess and report the Economic Capital necessary so as to build provisions for various risks arising out of the Reserve Bank's policy actions. • To undertake some of the mid-office functions for reserve management. • To create institutional memory by building a database of 'loss' and 'near loss' events. • To foster risk culture in the organization. • To implement, review and operate Bank's Information Security Management System; monitor IT/cyber security processes; monitor cyber security events/incidents; create cyber risk awareness across the organisation; promote IT/cyber security initiatives and to report on IT/cyber risk to the Top Management of the Bank. 	Shri Manoranjan Dash, Chief General Manager-in-Charge	cpiornd@rbi.org.in
FinTech Department, Reserve Bank of India Central Office 12 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022-	Fostering Innovation in Fin Tech areas, identifying challenges and opportunities relating to FinTech, carrying out Research in the FinTech domain, inter-regulatory coordination and international coordination on FinTech, etc. In particular, it handles the initiatives related to Regulatory	Shri Brijesh Baisakhayar, Deputy General Manager	cpiofintech@rbi.org.in

22602387	Sandbox, CBDC, secretariat support to Reserve Bank Innovation Hub and other fintech related activities.		
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List of RBI Ombudsman designated as CPIOs and their Addresses

Sl.No.	Centre	Name and Address of the RBI Ombudsman	Email id
1.	Ahmedabad	Smt. Kalpana More C/o Reserve Bank of India Office of RBI Ombudsman 4 th Floor, Riverfront House Behind H. K. Arts College Between Gandhi and Nehru Bridge Pujya Pramukh Swami Marg (Riverfront Road-West) Ahmedabad - 380009 STD Code: 079 Tel. No. 26582357	cpiooboahmedabad@rbi.org.in
2.	Bengaluru	Dr. Balu Kenchappa C/o Reserve Bank of India 10/3/8, Nrupathunga Road Bengaluru -560 001 STD Code: 080 Tel. No. 22277660/22180221	cpioobobengaluru@rbi.org.in
3.	Bhopal	Shri Sivakumar Bose C/o Reserve Bank of India Hoshangabad Road Post Box No. 32, Bhopal-462 011 STD Code: 0755 Tel. No. 2573772	cpioobobhopal@rbi.org.in
4.	Bhubaneswar	Smt. N. Mohana C/o Reserve Bank of India Pt. Jawaharlal Nehru Marg Bhubaneswar-751 001 STD Code: 0674 Tel. No. 2396207	cpioobobhubaneswar@rbi.org.in
5.	Chandigarh	Shri Rajeev Dwivedi C/o Reserve Bank of India 4 th Floor, Sector 17 Chandigarh	cpioobochoandigarh@rbi.org.in

		STD Code: 0172 Tel. No. - 2721109/2721011/2727118	
6.	Chennai (I)	Dr. (Smt.) Tuli Roy C/o Reserve Bank of India Fort Glacis, Chennai 600 001 STD Code: 044 Tel No. 25395964	cpioobochennai@rbi.org.in
7.	Chennai (II)	Smt Nandita Singh C/o Reserve Bank of India Fort Glacis, Chennai 600 001 STD Code: 044 Tel No.25383976	cpioorbiochennai2@rbi.org.in
8.	Dehradun	Shri Manish Parashar C/o Reserve Bank of India Plot No. 16-17, IT Park, Sahastradhara Road, Dehradun - 248 013 STD Code: 0135 Tel No.: 2742006	cpioobodehradun@rbi.org.in
9.	Guwahati	Shri Bobby Lal Sebastian C/o Reserve Bank of India Station Road, Pan Bazar Guwahati-781 001 STD Code: 0361 Tel.No. 2542556	cpiooboguwahati@rbi.org.in
10.	Hyderabad	Shri Chinmoy Kumar C/o Reserve Bank of India 6-1-56, Secretariat Road Saifabad, Hyderabad-500 004 STD Code: 040 Tel. No. 23210013	cpioobohyderabad@rbi.org.in
11.	Jaipur	Smt Baljit Birah C/o Reserve Bank of India, 4 th floor Rambagh Circle, Tonk Road, Jaipur - 302 004 STD Code: 0141 Tel. No. 2577931	cpioobojaipur@rbi.org.in
12.	Jammu	Shri Ramesh Chand C/o Reserve Bank of India, Rail Head Complex, Jammu- 180012 STD Code: 0191 Tel No.: 2477905	cpiooboammu@rbi.org.in
13.	Kanpur	Shri P. S. Khual C/o Reserve Bank of India Post Box No. 82/142, Mahatma Gandhi Road, Kanpur- 208 001 STD Code: 0512 Tel. No. 2305174	cpioobokanpur@rbi.org.in

14.	Kolkata (I)	Shri Rabindra Kishore Panda C/o Reserve Bank of India 15, Netaji Subhash Road Kolkata-700 001 STD Code: 033 Tel. No. 22310217	cpioobokolkata@rbi.org.in
15.	Kolkata (II)	Ms. Mary Lianlunkim Deng C/o Reserve Bank of India 15, Netaji Subhash Road Kolkata-700 001 STD Code: 033 Tel. No. 22628771	cpioobokolkata2@rbi.org.in
16.	Mumbai (I)	Smt. Raksha Mishra C/o Reserve Bank of India 4 th Floor, RBI Byculla Office Building, Opp. Mumbai Central Railway Station, Byculla, Mumbai-400 008 STD Code: 022 Tel No. 23022028	cpioobomumbai1@rbi.org.in
17.	Mumbai (II)	Shri Sanjay Kumar C/o Reserve Bank of India, 1 st Floor, RBI Byculla Office Building, Opp. Mumbai Central Railway Station, Byculla, Mumbai-400 008 STD Code: 022 Tel No.: 23001285	cpioobomumbai2@rbi.org.in
18.	Patna	Shri Kumar Rajesh Ranjan C/o Reserve Bank of India Patna-800 001 STD Code: 0612 Tel. No. 2322569	cpioobopatna@rbi.org.in
19.	New Delhi (I)	Shri Satwant Singh Sahota C/o Reserve Bank of India, 06, Sansad Marg, New Delhi STD Code: 011 Tel. No. 23313359	cpioobonewdelhi1@rbi.org.in
20.	New Delhi (II)	Smt. Suchitra Maurya C/o Reserve Bank of India, Sansad Marg, New Delhi STD Code: 011 Tel. No. 23715393	cpioobonewdelhi2@rbi.org.in
21.	Raipur	Shri J. P. Tirkey C/o Reserve Bank of India 54/949, Shubhashish Parisar, Satya Prem Vihar Mahadev Ghat Road, Sundar Nagar,	cpiooboraipur@rbi.org.in

		Raipur- 492013 STD Code: 0771 Tel. No: 2244246	
22.	Ranchi	Shri Ranjeev Shanker C/o Reserve Bank of India Fourth Floor, Pragati Sadan, RRDA Building, Kutchery Chowk, Ranchi – 834001 Jharkhand STD Code: 0651 Tel No.: 2210512 Fax No.: 2210515	cpiooboranchi@rbi.org.in
23.	Shimla	Shri Shiv Kumar Yadav C/o Reserve Bank of India Main Market, Kasumpti Shimla - 171 009 Himachal Pradesh STD Code: 0177 Tel. No. 2627320	cpioorbioshimla@rbi.org.in
24.	Thiruvananthapuram	Shri R. Kamalakannan C/o Reserve Bank of India Bakery Junction Thiruvananthapuram-695 033 STD Code: 0471 Tel. No. 2326769	cpioobothiruanpuram@rbi.org.in

CRPC-in-Charge designated as CPIO and Address

Name and Address of CRPC	Name and Designation of CPIO	Email id
Centralised Receipt and Processing Centre (CRPC), Reserve Bank of India, 4th Floor, Central Vista, Sector -17, Chandigarh – 160017 STD Code: 0172 Tel. No. 2770062	Shri Rajeev Dwivedi Chief General Manager / CRPC-in-Charge	cpiocrpc@rbi.org.in

CAPIOs (Nodal Officers) at different Regional Offices

Regional Office	Name	Designation	Address	Telephone & Fax No.
Agartala	Shri Surendra Nidar	GM (Officer-in-charge)	Reserve Bank of India 2nd Floor, Jackson Gate Building, Lenin Sarani, Agartala, Tripura - 799001	Tel: 0381- 238 9933
Ahmedabad	Shri Ashok Parikh	GM	Reserve Bank of India, Human Resource Management Department, 4 th Floor, Near Gandhi Bridge,	Tel: 079- 27540045

			Ahmedabad - 380 014	
Bengaluru	Shri Siladitya Biswas	GM	Reserve Bank of India, Human Resource Management Department, 10/3/8, Nrupathunga Road, Bengaluru 560 001	Tel: 080- 22210217 080- 22180370
Belapur	Shri Manoj Ranjan	GM	Reserve Bank of India Human Resource Management Department Plot No.3, Sector 10 H.H. Nirmaladevi Marg CBD, Belapur, Navi Mumbai 400 614	Tel: 022- 27560229
Bhopal	Smt. Jaya P. Naik	DGM	Reserve Bank of India, CAPIO, Hoshangabad Road, Bhopal	Tel: 0755- 2675300
Bhubaneswar	Dr. Devi Prasad Panda	GM	Reserve Bank of India, Pt. Jawharlal Nehru Marg, Bhubaneswar - 751 001	Tel: 0674- 2396464
Chandigarh	Smt. Varsha Bajpai	GM	Reserve Bank of India, Sector-17, Chandigarh – 160017	Tel: 0172- 2712255
Chennai	Shri S Elango	GM	Reserve Bank of India Human Resource Management Department, Fort Glacis, Rajaji Salai, Chennai-600 001	Tel: 044- 25360823
Dehradun	Smt. Neeta Navroj Behramfram	GM	Reserve Bank of India, Plot No. 16-17, IT Park, Sahastradhara Road, Dehradun – 248 013	Tel: 0135- 2741407
Gangtok	Shri Thotngam Jamang	Regional Director	Reserve Bank of India, Tseyang Djong Building, National Highway 10, Amdo Golai Tadong, Gangtok, Sikkim-737102	Tel: +91 3592-280050 +91 3592- 281118 (PS) Fax: +91 3592-281113
Guwahati	Shri Ritesh Kumar	DGM	Reserve Bank of India, Human Resource Management Department, Panbazar, Guwahati - 781001	Tel: 0361- 2512804
Hyderabad	Shri. Anuj Ranjan	GM (Administration)	Reserve Bank of India Human Resource Management Department, 6-1-56, Secretariat Road, Saifabad, Hyderabad - 500 004	Tel: 040- 23234612

Imphal	Shri Neredumalli Sridhar	GM & O-i-C	Reserve Bank of India, Opp. Manipur Legislative Assembly, Lilashing Khongnangkhong Imphal (Manipur) – 795 001	Tel: 0385-2411565
Jammu	Sh. Neeraj Kumar	GM	Reserve Bank of India, Rail Head Complex, Jammu-180012	Tel: 0191-2474888
Jaipur	Shri Lal Singh Bhati	DGM	Reserve Bank of India Rambagh Circle, Tonk Road, Jaipur 302 004	Tel: 0141-2573244
Kochi	Shri T V Rao	GM (O-i-C)	Reserve Bank of India Ernakulam North, Kochi -682 018	Tel: 0484-2400985 Fax: 0484-2402715
Kanpur	Shri Ajay Pratap Singh Sisodia	DGM	Reserve Bank of India Human Resource Management Department, Mahatma Gandhi Road, Kanpur 208 001	Tel: 0512-2311485 Fax: 0512-2306105
Kolkata	Ms. Lamneichong Chongloi	GM	Reserve Bank of India 15, N.S. Road, Kolkata-700 001	Tel: 033-22624047 Fax: 033-22312994
Lucknow	Smt. Sonali Das	GM	Reserve Bank of India 8-9, Vipin Khand, Gomti Nagar, Lucknow-226010	Tel: 0522-2307568
Mumbai Regional Office	Shri Sandeep Kumar	CGM	Reserve Bank of India, Mumbai Regional Office, S.B.S. Marg, Mumbai 400 001	Tel: 022-22641033 (Extn-3111) Fax: 022-22626144
Nagpur	Smt. Swati B Sharma	DGM	Reserve Bank of India Human Resource Management Department, Civil lines, Opp Vidhan Bhawan, Nagpur 440 001	Tel: 0712-2806359
New Delhi	Shri Ashok Kumar	GM	Reserve Bank of India Human Resource Management Department, 6, Sansad Marg, New Delhi – 110 001	Tel: 011-23736285
Patna	Shri Prabhat Kumar	GM	Reserve Bank of India Human Resource Management Department, South Gandhi Maidan, Patna 800 001	Tel: 0612-2323291
Panaji	Shri Prabhakar	Regional	Reserve Bank of India	Tel - (0832)

	Jha	Director	Gera Imperium II, 7th floor, EDC Complex, Patto Plaza, Panaji 403 001	-2467888
Raipur	Shri Mohan Rawat	GM	Reserve Bank of India, 54/949, Satya Prem Vihar, Mahadev Ghat Road, Raipur Chhattisgarh 492 013	Tel: 0771- 2242354
Ranchi	Smt. Anamika Sharma	DGM	Reserve Bank of India, First Floor, Zila Parishad Bhawan, Kutchery Chowk, Ranchi – 834001	Tel: 0651- 2221155
Shillong	Shri Olden Nongpluh	GM (Officer-in- Charge)	Reserve Bank of India 3rd Floor, BSNL Bhavan Opposite Ka Phan Nonglait Park, Barik, Shillong, East Khasi Hills Meghalaya-793001	Tel: 0364- 2501837
Shimla	Shri Aatish Anant	DGM	Reserve Bank of India Main Market, Kasumpti Shimla - 171 009 Himachal Pradesh	Tel: 0177- 2629480 Fax: 0177- 2629728
Thiruvananthapuram	Smt. Sujatha. J	GM	Reserve Bank of India, HRMD, Bakery Junction, PB No. 6507 Thiruvananthapuram - 695033	Tel: 0471- 2323481 Fax: 0471- 2330843
Reserve Bank Staff College	Smt. Mala Sinha	Principal	Reserve Bank Staff College 359, Anna Salai, Teynampet, Chennai 600 018	Tel: 044 - 48659612 Fax: 0471- 48659640
College of Agricultural Banking, Pune	Shri Jaikish	Principal	College of Agricultural Banking, Reserve Bank of India, Shivajinagar, Pune - 411016	Tel: 020- 25537756

CAPIOs (Nodal Officers) at different Departments

Central Office Department	Name of CAPIO	Designation	Address	Telephone No. (STD code - 022)
Consumer Education and Protection Department	Shri Ashis Kumar Mittra	AGM	Reserve Bank of India, Consumer Education and Protection Department 1 st Floor, Amar Building Sir P.M.Road Mumbai 400 001	022- 22604136

Department of Communication	Shri Neeraj Kumar	Director	Reserve Bank of India, Department of Communication, 9 th Floor, Central Office Building, S.B.Singh Marg, Mumbai 400 001	022- 22703279
Rajbhasha Vibhag	Shri Susheel Krishna Gore	DGM	Reserve Bank of India, Rajbhasha Vibhag, Central Office C – 9, 8th Floor, Bandra Kurla Complex, Mumbai – 400 051	022- 26572805
Secretary's Department	Smt. Maneesha Thara Rajagopal	GM	Reserve Bank of India Secretary's Department Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22611110
Department of Currency Management	Shri G J Raju	GM	Reserve Bank of India Department of Currency Management Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22610938 Extn: 4415
Department of Government and Bank Accounts	Shri Subhash Chand	GM	Reserve Bank of India Dept. of Government & Bank Accounts, 4 th floor, Mumbai 400 008	022- 23020986
Department of External Investments and Operations	Shri G Jagan Mohan	CGM	Reserve Bank of India Department of External Investments and Operations Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22618512
Financial Markets Operations Department	Smt. Sangeeta Das	Director	Reserve Bank of India Financial Markets Operations Department Main Building, First Floor Shahid Bhagat Singh Marg, Fort Mumbai 400 001	022 - 22612695
Financial Markets Regulation Department	Shri Saswat Mahapatra	GM	Reserve Bank of India Central Office 9 th floor, Central Office Building Shahid Bhagat Singh Road, Fort Mumbai – 400 001	022-2267 6743

Department of Payment and Settlement Systems	Smt. Margaret C. Rawal	GM	Reserve Bank of India Department of Payment and Settlement Systems 14 th floor, Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022-22610381
Inspection Department	Shri Suresh Kumar Kandaswamy	DGM	Reserve Bank of India Inspection Department, C-7, 8 th floor, Bandra-Kurla Complex Mumbai 400 051	022-26571072
Legal Department	Shri E M Sali	Joint Legal Adviser	Reserve Bank of India Legal Department 5 th Floor, Centre – 1 WTC, Mumbai-400 005	022-22153375 Fax – 22153470
Foreign Exchange Department	Shri Subhash Agarwal	DGM	Reserve Bank of India Foreign Exchange Department Central Office 11 th Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001	022-22610611
Financial Stability Department	Shri R Ayyappan Nair	GM	Reserve Bank of India Financial Stability Department 3 rd Floor, Amar Building Sir P.M.Road Mumbai 400 001	(022)-22706470
Department of Regulation	Shri Siddhant	AGM	Reserve Bank of India, Department of Regulation, Central Office Building, Shahid Bhagat Singh Marg, Mumbai 400 001	022-22820739
Department of Supervision	Shri Vinod Kumar	GM	Reserve Bank of India Department of Supervision, Central Office, Centre-1, World Trade Centre Mumbai 400 005	022-22173530
Internal Debt Management Department	Shri S Venkataraman	GM	Reserve Bank of India Internal Debt Management Dept. Central Office Bldg, Shahid Bhagat Singh Marg, Mumbai 400 001	022-22632565
Department of Statistics and Information Management	Ashish Jaiswal	Director	Reserve Bank of India Department of Statistics and Information Management Bandra-Kurla Complex, Mumbai 400 051	022-26578358
Human Resource Management	Smt. Sneha Sanjay	Manager	Reserve Bank of India Human Resource Management	022-22642678

Department, Central Office	Dudwadkar		Department, Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	
Monetary Policy Department	Smt. Sharmila Thakur	GM	Reserve Bank of India Monetary Policy Department, Central Office, 24 th Floor, Central Office building, Shahid Bhagat Singh Marg, Mumbai – 400 001	022 - 22610427 Fax - 022- 22700850
Department of Information Technology	Smt. Sonal Patel	GM	Reserve Bank of India Department of Information Technology Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22624851 Fax – 022- 022691557
Financial Inclusion and Development Department	Smt. Parul Tarun Mathur	AGM	Reserve Bank of India Financial Inclusion and Development Department Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22610942
Corporate Strategy and Budget Department	Smt. M.K. Subhashree	DGM	Reserve Bank of India Corporate Strategy and Budget Department, Main building, Shahid Bhagat Singh Marg Mumbai 400 001	022- 22610515
Department of Economic and Policy Research	Dr. Brijesh P	Director	Reserve Bank of India, Department of Economic and Policy Research, 7th Floor, Division of Non- Banking Financial Studies, Central Office Building, Fort, Mumbai 400 001	022- 2261 0837 Fax: 022- 2263 0061
Premises Department	Smt Shakti Dubey	GM	Reserve Bank of India Premises Department 5 th floor, Mumbai 400 008	022- 22610958
Enforcement Department	Smt. Veena Roy Singh	GM	Reserve Bank of India Mezzanine Floor, Main Building, Fort, Mumbai – 400001	022 - 22603227
International Department			8 th Floor, Central Office Building Shahid Bhagat Singh Marg, Mumbai – 1	022- 22630816
Risk Monitoring Department	Shri Sandeep Mittal	GM	Reserve Bank of India, 3 rd Floor, Amar Building Sir P M Road, Mumbai – 400001	022- 22618418

FinTech Department	Ms. Uden Sherpa	AGM	FinTech Department, Reserve Bank of India Central Office 12th Floor, Central Office Building, Shahid Bhagat Singh Road Mumbai – 400 001	022-22602387
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How long will the RBI take to provide information?

The Reserve Bank of India will, within 30 days of receipt of the application for information along with the fee, communicate to the requestor whether it can or cannot provide the information.

Will I have to pay to get the information?

As per the Right to Information (Regulation of Fee and Cost) Rules, 2005, the public authority shall charge:

- Rs.2/- for each page (in A-4 or A-3 size paper) created or copied;
- actual charge or cost price of a copy in larger size paper;
- actual cost or price for samples or models; and
- for inspection of records, no fee for the first hour; and a fee of Rs.5/- for each subsequent hour (or fraction thereof)

Further, to provide information under Section 7(5) of the Right to Information Act, 2005, the public authority shall charge:

- Rs. 50/- per diskette or floppy; and
- for information provided in printed form at the price fixed for such publication or Rs. 2/- per page of photocopy for extracts from the publication

At what stage will I have to pay this cost?

If the Reserve Bank of India has the information and can provide it to you it will, within 30 days of its receiving the application along with appropriate fees, communicate to you the cost of providing the information as prescribed under Section 7(1) of Right to Information Act.

When will I get the information?

You will get the information, once the Reserve Bank of India receives the payment towards providing the information.

Can the Reserve Bank of India refuse to give me information?

The Right to Information Act, 2005 under Sections 8 and 9 exempts certain categories of

information from disclosures. These include:

- Information, disclosure of which would prejudicially affect the sovereignty and integrity of India, the security, strategic, scientific or economic interests of the State, relation with foreign State or lead to incitement of an offence.
- Information which has been expressly forbidden to be published by any court of law or tribunal or the disclosure of which may constitute contempt of court;
- Information, the disclosure of which would cause a breach of privilege of Parliament or the State Legislature;
- Information including commercial confidence, trade secrets or intellectual property, the disclosure of which would harm the competitive position of a third party, unless the competent authority is satisfied that larger public interest warrants the disclosure of such information;
- Information available to a person in his fiduciary relationship, unless the competent authority is satisfied that the larger public interest warrants the disclosure of such information;
- Information received in confidence from foreign Government; information, the disclosure of which would endanger the life or physical safety of any person or identify the source of information or assistance given in confidence for law enforcement or security purposes;
- Information which would impede the process of investigation or apprehension or prosecution of offenders;
- Cabinet papers including records of deliberations of the Council of Ministers, Secretaries and other officers;
- Information which relates to personal information the disclosure of which has no relationship to any public activity or interest, or which would cause unwarranted invasion of the privacy of the individual.

Do I have a right to appeal?

Under the Right to Information Act, 2005 you have the right to appeal if you are not satisfied with the information provided by the Reserve Bank or its decision not to provide the information requested.

Who should I address my appeal to?

You can address the appeal to:

1) *Shri Aviral Jain*
Executive Director
(First Appellate Authority)
Reserve Bank of India,
20th Floor, Central Office Building,
Shahid Bhagat Singh Marg,
Fort, Mumbai – 400001.
Email ID - aaria@rbi.org.in
Phone: 022-2270 2533

2) *Shri Vivek Deep*
Executive Director
(Alternate Appellate Authority)
Reserve Bank of India,
17th Floor, Central Office Building,
Shahid Bhagat Singh Marg,

Mumbai – 400 001.
Email ID - aaria@rbi.org.in
Phone: 022-2261 4228

Citizens can also submit their First Appeal for RTI requests submitted through online portal by accessing the link <https://rtionline.gov.in/> and upon submission of the First Appeal the requester gets the registration number and can track the status of the appeal.

December 10, 2024